

(a) the number of persons who have been nominated to the selection and other committees of the C.S.I.R. for more than three terms;

(b) the number of persons from Orissa Pradesh who have been appointed to various Committees of the CSIR;

(c) the names of such States where no person has been appointed to such Committees; and

(d) the criteria adopted by Government in this regard?

**THE PRIME MINISTER (SHRI MORARJI DESAI):** (a) In CSIR, the Selection Committees are constituted for specific one-time purpose. From available information, five persons have been members for more than three terms on other Committees of the headquarters.

(b) Four.

(c) (i) Himachal Pradesh; (ii) Tripura; (iii) Meghalaya; (iv) Nagaland; (v) Mizoram; (vi) Arunachal Pradesh and (vii) Sikkim.

(d) Experts are nominated on the basis of their expertise in relevant disciplines.

#### Setting up Industries in Rajasthan

8276 **SHRI S. S. SOMANI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that State Government of Rajasthan has approached the Central Government for the setting up of some more industries in that State; and

(b) if so, the details regarding request of Rajasthan Government and the reaction of Central Government thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-**

**MATI ABHA MAITI):** (a) and (b). The Government of Rajasthan have made a general suggestion to the effect that some Central Public Sector Project may be set up in that State. The Government have also urged that one of the units proposed to be set up by the Indian Telephone Industries Limited may be located in Rajasthan. Decisions on the location of Central Industrial Public Sector Projects are based on techno-economic considerations. The points made by the Rajasthan Government will also be kept in view while taking a decision in the matter of setting up the new ITI project.

#### Revenue earned by A.I.E. through Commercial Advertisements

8277. **SHRI S. S. SOMANI:**

**SHRI RAMDEO SINGH:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total revenue earned in the last three years i.e., 1974-75, 1975-76 and 1976-77 by the Commercial Broadcasting Division of the All India Radio through advertisements collected through the Advertising Agencies; and

(b) amount of commission allowed to the Agencies year-wise and agency-wise?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) information is given below:

Year	Gross Revenue
1974-75	Rs. 5,27,23,456
1975-76	Rs. 6,11,32,938
1976-77	Rs. 6,40,26,832

(b) As the information relating to individual agencies is confidential and cannot be disclosed, the total amount

of commission to agencies is given below:

Year	Total amount of commission paid
1974-75	Rs. 78,14,929
1975-76	Rs. 90,00,940
1976-77	Rs. 95,15,663

**Target Fixed for National Highways for Gujarat**

8278 PROF. P. G. MAVALANKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Gujarat is lagging behind by almost 60 per cent in the matter of reaching the minimum target fixed for 1961—1981 period;

(b) if so, whether Central Government are soon declaring some of the major and trunk routes as National Highways;

(c) if so, how and when; and

(d) if not, why not?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (d). Presumably, 1961—81 target referred in the question relate to the 20-Year Plan suggested in the Report of Chief Engineers on Road Development Plan for India (1961—81). Apart from the fact that the Government of India are not committed to the aforesaid plan suggested by the Chief Engineers, that plan did not lay down any targets for any individual State, including Gujarat, separately. It only indicated targets for the country as a whole. Even viewing the recommendations contained in that report in totality, their implementation depends on several

factors, including, *inter alia* availability of resources.

Due to financial constraints and other priorities, the Central Government are unable to declare any new road as a National Highway.

**States' Comments on Sixth Plan**

8279 PROF. P. G. MAVALANKAR. Will the Minister of PLANNING be pleased to state.

(a) whether one or more State Governments have officially communicated to the Centre their responses to the Draft Sixth Five Year Plan;

(b) if no, broad outlines thereto,

(c) whether the Government have accepted the suggestions, etc of the State Governments;

(d) if so, main indication thereof; and

(e) if not, why not?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (e). The Chief Ministers stated their views on the Draft Plan 1978—83 at the recent meeting of the National Development Council. Further detailed discussions on projects and programmes in the State Plans will be undertaken shortly, after Draft Five Year Plans have been prepared by the States. The views expressed by the Chief Ministers will naturally be taken into account by the Planning Commission in finalising the Plan.

**Programmes Arranged by A.I.E. in Connection with Completion of 50 Years of Functioning**

8280. PROF. P. G. MAVALANKAR. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that All India Radio recently completed the first fifty years of its functioning;